

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-04-2024 AT 10:30 AM**

**CP No. 5/59/HDB/2020
AND
IA(CA) 23/2024 in CP No. 5/59/HDB/2020
u/s. 59 of Companies Act, 2013**

IN THE MATTER OF:

Girish Sanghi

...Petitioner

AND

Sanghi Cements Ltd & another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No. 5/59/HDB/2020

Learned Counsel Mr Yogesh Jagia, along with Mr Harshit Ratra and Mr Aditya Jagia for petitioner present physically. For hearing, matter adjourned to 08.05.2024.

IA(CA) 23/2024

Orders not pronounced. **For orders on 08.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)